

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 378 of 2013

Friday, this the 29th day of January, 2016

CORAM:

Hon'ble Mr. Justice N.K. Balakrishnan, Judicial Member
Hon'ble Mrs. P. Gopinath, Administrative Member

1. Harilal R.S., S/o. Ramachandran Nair M., aged 45 years, JTO (Officiating), Telephone Exchange, Nedumangad, Trivandrum, residing at Chirakkara Bhavanam, Vellanchira, Panavoor Post, Trivandrum, Kerala – 695 568.
2. Renjan Philip, S/o. Philip Philipose, aged 45 years, JTO (Officiating), CSC, EIOB Exchange, Changanacherry, Kottayam, residing at Ooriyapadickal House, Mamood PO, Changanacherry, Kottayam District, Kerala, Pin – 686 101.
3. Rajagopal D., S/o. Late Damodaran Nair S., aged 44 years, JTO (Officiating), Transmission Installation, Trivandrum District, Kerala residing at TC 5/276, Indira Nagar, Peroorkkada, Trivandrum – 695 005.
4. Baijumon D., S/o. Damodaran K., aged 42 years, Junior Telecom Officer, Installation, BSNL, Telephone Bhavan, Alappuzha – 688 011, residing at Sarovaram, Maruthovattom PO, Cherthala, Alappuzha – 688 539.
5. Sreekumar J.M., S/o. Madhavan Pillai K., aged 47 years, JTO (Officiating), Transmission Maintenance, Neyyattinkara, BSNL, Trivandrum District – 695 121, residing at Sourparnika, Pathamkallu, Athiyannoor, Aralumoodu PO, Trivandrum-695 123.
6. Sudheer Kumar L., S/o. Lakshmanan N., aged 46 years, JTO (Officiating), BSS, Mobile Services, BSNL, Neyyattinkara, Trivandrum District, residing at Abhinivas, Vandannoor, Perumpazhithoor PO, Neyyattinkara, Trivandrum – 695 126.
7. A. Kumaresan, S/o. Anathasivan, aged 50 years, JTO (Officiating), Transmission Installation, Manacaud, Trivandrum-695 023, residing at Sree Kumarakam, TC 21/1830-7, Karamana PO, Trivandrum – 695 002.
8. G. Sivaprasad, S/o. Gopinathan Nair, aged 43, JTO (Officiating), Transmission Installation, Manacaud,

Trivandrum – 695 009, residing at Sivatham, TC 8/879(6), AER 185, Arayalloor Eelluvila, Thirumala PO, Trivandrum District, Kerala.

9. Biju Abraham, S/o. K.K. Abraham, aged 45 years, JTO (Officiating), Telephone Exchange, BSNL, Kanjirappally, Kottayam, residing at Kaduthattu House, Chamampathal PO, Kottayam, Pin – 686 517.
10. Prasad M., S/o. S. Madhavan Nair, aged 43 years, JTO (Officiating), O/o. The Divisional Enggr., Transmission Project, Micro wage Complex, Pongum Moodu, Trivandrum – 11, residing at Prasanthi, TC 16/922(3) Sreekrishna Nagar, Jagathy, Trivandrum – 695 014.
11. Raghupathy J., S/o. K. Jagadesa Perumal, aged 42 years, JTO (Officiating), Telephone Exchange, Parassala, residing at 41/492, Krikshnagiri Kuriathy, Manacaud PO, Thiruvananthapuram, Pin – 695 001.
12. Rajan K.A., S/o. K.S. Ayyappan Pillai K.S. (Late), aged 54 years, JTO (Officiating), O/o. The Divisional Enggr., Transmission Project, Micro wave Complex, Pongum moodu, Trivandrum District, residing at Kochu Kizhakathil, Mudiyorkonam PO, Pandalam, Pathanamthitta (Dist.).
13. Santhosh Joseph, S/o. Joseph P.T., aged 43 years, JTO (Officiating), OFS Maintenance, STR, Telephone Bhavan, BSNL, Alappuzha - 688 011, residing at Vetticad Joseph Bhavan, Thirumala Ward, Alappuzha District – 688 011.
14. Salilakumar M.V., S/o. Vasudevan S., aged 49 years, JTO (Officiating), Telephone exchange, BSNL, Kaichoondy, Alappuzha – 688 006, residing at Moolayil, Avalookkunnu PO, Near Samskarika Nilayam, Alappuzha – 688 006.
15. Baiju P.T., S/o. Thilakan M.K., aged 44 years, JTO (Officiating), BSS IMPCS, Microwave Building, BSNL, Vellakkinar, Alappuzha District – 695 011, residing at Pushpalayam, Pathirappally PO, Alappuzha – 688 521.
16. Santhosh C.S., S/o. Sreedharan Pillai, aged 45 years, JTO (Officiating), Telephone Exchange, Kallambalam, Kallambalam P.O., Trivandrum – Dist., Kerala, residing at C.S. Cottage, Moothala PO, Pallickal, Trivandrum Dist., Pin – 695 604.
17. Abey Jacob, S/o. C.C. Jacob, aged 45 years, JTO (Officiating), O/o. The SDE NQM, Mobile Services, 4th Floor, Telephone Bhavan, Thiruvalla, Kerala 689 548, residing at Cherupuzhethu House,

Pullad PO, Thiruvalla, Kerala – 689 548.

18. Mohamed Abdurahiman N., S/o. Mohamed N., aged 43 years, JTO (Officiating), Telephone Exchange, Keezhuparamba PO, Keezhuparamba, Malappuram, Kerala, Pin – 673 639, residing at Nalakath House, Opposite to BSNL, Areacode PO, Malappuram, Pin – 673 639.
19. S. Suseelan Pillai, S/o. R. Sadasivan Unnithan, aged 44 years, JTO (BSS) MS, BSNL, Telephone Exchange, Kottarakara, residing at Ganesam, Panaveli PO, Kottarakara – 691 544.
20. Suman S., S/o. Sreedharan, aged 44 years, BSNL, Chirayinkil, residing Adhikaripuram, Puravoor, Chirayinkil- 695 304. **Applicants**

(By Advocate : **Mr. V. Sajith Kumar**)

V e r s u s

1. The Bharath Sanchar Nigam Limited, represented by its Chairman and Managing Director, New Delhi – 110 001.
2. The Chief General Manager, Bharath Sanchar Nigam Limited, Trivandrum – 695 001. **Respondents**

(By Advocate : **Mr. George Kuruvilla**)

This application having been heard on 29.1.2016, the Tribunal on the same day delivered the following:

O R D E R

Hon'ble Mr. Justice N.K. Balakrishnan, Judicial Member -

Heard the learned counsel for the parties.

2. Counsel for the respondents Mr. George Kuruvilla has filed a statement on 5th January, 2016 in OA No. 378 of 2013 stating as under:

“2. It is submitted that the Board of Directors of BSNL in its 165th meeting held on 18/9/15 has approved the proposal for revision of Recruitment Rules for Junior Telecom Officer and accordingly JTO Recruitment Rules 2014 has been issued, wherein provision has been made for regularization of screening

test qualified and phase-I trained Officiating JTOs, by method of absorption under the 50% internal (departmental) quota. A true copy of the Junior Telecom Officer Recruitment Rules, 2014 dated 14.10.2015 along with the communication in that regard dated 15/10/15 issued by the BSNL Corporate Office is produced and marked as Annexure R1(f). As per Annexure R1(f) all the officiating JTOs as on date of issue of Recruitment Rules of JTO-Telecom, 2014 like the applicants who qualified in the JTO Screening test conducted in the year 2000 and successfully completed the phase-I training are entitled to be regularized, as per the scheme and method stated therein.

3. It is also submitted that Smt. Ambikadevi, the 64th applicant in OA 561/13 who had already been reverted to her substantive post of TTA as per the request of the official w.e.f. 20/3/15 is not covered by the above JTO RR 2014. Further 14 other applicants who have either retired/expired/regularized are also not covered by the above 2014 Recruitment Rules. A copy of the list of such Applicants who are not covered by the JTO Recruitment Rules, 2014 is produced herewith and marked as Annexure R1(g). All the remaining Applicants in the aforementioned Oas are covered by JTO RR 2014 and they will be regularized as per the relevant rules on the subject.”

3. Learned counsel for the applicants submitted that in the light of the statements made by the respondents quoted above in OA No. 378 of 2013, this Original Application can be closed without prejudice to the residual claims and other contentions which may be available to the applicants. This submission is recorded.

4. Original Application is accordingly closed. No order as to costs.


(MRS. P. GOPINATH)
ADMINISTRATIVE MEMBER


(N.K. BALAKRISHNAN)
JUDICIAL MEMBER

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